

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 15TH DAY OF FEBRUARY, 2001

Original Application No.160 of 2001  
HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.  
HON.MR.S.DAYAL, MEMBER(A)

Anjani Kumar Chauhan, a/a 25 years  
S/o shri Bal Krishna Prasad Chauhan  
R/o Village & Post Lilkar  
Tehsil Sikandarpur, district  
Ballia.

... Applicant

(By Adv: Shri Rakesh Verma)

Versus

1. Union of India through the Secretary, Ministry of Communication(Dept. of Posts) New Delhi.
2. The Director Postal Services Gorakhpur Region Gorakhpur.
3. The Supdt. of Post Offices Ballia Division, Ballia.

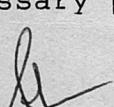
... Respondents

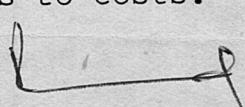
O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA applicant has challenged the order dated 31.1.2001 by which appointment of the applicant A.K.S Chauhan has been cancelled on the complaint made by Shri Amit Kumar who was also one of the candidate for selection. Sri Amit Kumar has not been impleaded in this OA as party. In our opinion in absence of Sri Amit Kumar, who is a necessary party as in case the OA is allowed his chance for ~~consideration in the~~ <sup>is bound to</sup> fresh selection ~~may~~ be effected.

In the circumstances, the OA is dismissed in absence of necessary party. No order as to costs.

  
MEMBER (A)

  
VICE CHAIRMAN

?Uv/